

**Dr. P. S. Deshmukh:** To what extent is this accumulation due to larger production and to what extent is it due to lack of wagons for transport?

**Shri K. C. Reddy:** It is entirely due to increased production. The number of wagons made available is showing a satisfactory improvement. In fact, in 1951 the wagon supply was better than in 1950, and during the first six months of this year the supply was better than that during the corresponding six months of last year.

**Shri K. K. Basu:** May I know whether this transport bottleneck has anything to do with the recent regrouping of railways?

**Shri K. C. Reddy:** Not at all.

**Shri B. S. Murthy:** What is the average production and relative consumption every month by way of wagons for transport?

**Shri K. C. Reddy:** I require notice.

**Shri B. K. Das:** On what basis are the wagon allotments made as between the different States for transport of coal?

**Shri K. C. Reddy:** The basis is this. The various State industries indent for so many wagons for themselves, and the Coal Commissioner goes through the whole position and then allots the respective number of wagons to each industry.

**Shri B. K. Das:** May I know whether the hon. Minister is aware that the position has deteriorated during the last few months as regards supply of coal to West Bengal?

**Shri K. C. Reddy:** No, Sir. I am not aware of that. The position has not deteriorated in so far as the supply of wagons is concerned, but if the hon. Member wants to know the position regarding supply in relation to production, I may inform him that the position has somewhat deteriorated.

**Shri Heda:** Is it a fact that a factory in Hyderabad State was not able to get a single wagon in spite of its representations during the last three months and also in spite of the fact that the supplying colliery happens to be on the same railway line within six hours running distance, resulting in the unemployment of about 6,000 workers?

**Shri K. C. Reddy:** I am not aware of that.

**Shri B. S. Murthy:** Can the hon. Minister tell us whether in the near future there will be an increase in the supply of wagons?

**Shri K. C. Reddy:** I have already answered that question.

## WRITTEN ANSWERS TO QUESTIONS

### AID TO CANTONMENT BOARDS

**415. Shri N. L. Joshi:** Will the Minister of Defence be pleased to state the figures of monetary aid which the various Cantonment Boards in India had been receiving either from the Central or State Governments during the four years preceding the Independence and in the subsequent years upto 1952?

**The Minister of Defence (Shri Gopalaswami):** Two Statements are laid on the Table of the House. [See Appendix VIII, annexure No. 36.]

### STATE FORCES PERSONNEL

**416. Sardar Hukam Singh:** Will the Minister of Defence be pleased to state:

(a) whether any, and if so what, facilities were given to the State Forces personnel who could not be absorbed in the regular Indian Army; and

(b) whether any number out of these has been settled on land in the Punjab?

**The Minister of Defence (Shri Gopalaswami):** (a) The following facilities were given to State Forces personnel who could not be absorbed in the Indian Army:

(1) Employment in Government/Private Service.

(2) Vocational/Technical Training.

(3) Settlement on land in Co-operative Colonies on individual basis. A statement showing the assistance afforded is placed on the Table of the House [See Appendix VIII, annexure No. 37.]

(b) No.

### CORDITE FACTORIES

**417. Shri Ganpati Ram:** Will the Minister of Defence be pleased to state:

(a) the total number of various categories of workers employed in all the Cordite Factories in India;

(b) the terms of their wages and allowances according to the nature of their work; and

(c) whether the State Employees Provident Fund Ordinance applies to them and if so, what other facilities are provided to them and their families?

**The Minister of Defence (Shri Gopalaswami):** (a) There is only one Cordite Factory in India and the number of workers employed there is 1,486.

(b) There are a large number of types of work and the pay varies according to the nature of each type. The pay scales are based on the recommendation of the Central Pay Commission.

(c) The Employees' Provident Funds Ordinance does not apply to workers in the Cordite Factory. They are, however, eligible for joining the Indian Ordnance Factories Workmen's Provident Fund.

अनुसूचित बैंकों द्वारा दिया गया ऋण

४१८. सेठ गोविन्द दास : क्या बिल मंत्री वे शर्तें बतलाने की कृपा करेंगे, जिन के अनुसार निम्न चीजों पर अनुसूचित बैंकों द्वारा ऋण तथा अग्रिम धन दिये जाते हैं—

- (१) सोना-चाँदी,
- (२) मृत और कपड़ा,
- (३) खाद्यान्न,
- (४) लिलहन,
- (५) संयुक्त स्क्रंध समवायों के अंग,
- (६) गुड़ और चीनी,
- (७) लदाव—पत्रक (बिल आफ रेडिंग ?)

**The Minister of Finance (Shri C. D. Deshmukh):** The conditions on which Scheduled Banks make advances against different types of securities are varied in character and differ from bank to bank and from customer to customer. The rates of interest charged and the margin stipulated in regard to advances against the various types of securities by some of the bigger Scheduled Banks are as follows:

	Margin	Rate of interest
(i) Balloon	10—30%	4—4½%
(ii) Yarn and textile goods	10—30%	3½%—5½%
(iii) Foodgrains	20—35%	4½%—6½%
(iv) Oil Seeds	25—40%	4½%—6½%
(v) Shares in joint stock companies	40—50%	½ —5%
(vi) Gur and Sugar	25—35%	4 %—6%
(vii) Bill of lading	Margins as well as the rates vary, depending on the type of commodity represented by the bill of lading, the status of the importer/exporter etc	

#### TECHNICAL TRAINING OF INDIAN STUDENTS ABROAD

**419. Shri Vidyalankar:** Will the Minister of Education be pleased to state:

(a) the number of Indians receiving Technical Training in foreign countries (country-wise);

(b) the amount of money spent by the Central Government on such Training in 1950-51, 1951-52, and the amount of money likely to be spent in 1952-53; and

(c) any amount spent on to be spent by any of the foreign countries towards this end, and the conditions attached to such aid?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) to (c). A statement giving the information is laid on the Table of the House. [See Appendix VIII, annexure No. 38.]

#### CANTONMENT FORESTS IN RANIKHET

**420. Shri Bansal:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Cantonment Forest in Ranikhet is a game sanctuary;

(b) whether it is a fact that military personnel have been shooting game in the forest; and

(c) if so, the steps taken or proposed to be taken against those who indulge in game shooting?

**The Minister of Defence (Shri Gopalaswami):** (a) Yes.

(b) No case has been reported.

(c) Does not arise.

#### RANIKHET CANTONMENT

**421. Shri Bansal:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a number of trees in the cantonment area of Ranikhet have been partly or completely chopped off against the Forest and Cantonment Byelaws;

(b) whether it is a fact that this has been done mainly to the trees in the compound of military personnel; and

(c) if so, the steps being taken or are proposed to be taken against those responsible for this destruction and spoliation of natural beauty of Ranikhet?

**The Minister of Defence (Shri Gopalaswami):** (a) and (b). No.

(c) Does not arise.

#### FOREIGN INSURANCE COMPANIES

**422. Shri Morarka:** Will the Minister of Finance be pleased to state the